

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3656  
ANSWERED ON:01.12.2010  
APPLICATIONS UNDER RTI  
Ramshankar Dr.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of applications received by the Government under the Right to Information Act during the last three years and the current year and the number of applications on which information was made available, Ministry/Department-wise;
- (b) the Ministry-wise number of complaints received by Central Information Commission during the last three years and the current year; and
- (c) the status in regard to the implementation of Right to Information Act in various Ministries/Departments?

**Answer**

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a) : Ministries/Departments/Public Authorities post the details of RTI applications received and number of applications rejected on the website of Central Information Commission 'www.cic.gov.in'. As per information available on the website the number of applications received and applications rejected are as follows:

Year	No. of applications received	No. of applications rejected on which information was furnished	No. of applications
1	2	3	4(2-3)

2009-10	626748	34057	592691
2008-09	362520	23954	338566
2007-08	287187	18966	268221

(b) As per information received from the Central Information Commission, the Commission registered a total of 36982 complaints under section 18(1) of the RTI Act, 2005 till 24.11.2010. Public authority-wise information is available on the website, 'www.persmin.nic.in'.

(c) Ministries/Departments are implementing the RTI Act as per the provisions of the Act.